

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **18.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/185/2020 IN IBA/316/2019
NAME OF PETITIONER	:	Muthuiah Thevar Rajapandian (RP) M/s. Unique Roof Pvt Ltd
NAME OF RESPONDENT	:	R- One Trade Link
SECTION	:	Sec.60(5) of IBC

ORDER

Ld. IRP Mr. Muthuiah Thevar Rajapandian is present through video conferencing mode. None appears for the Respondent.

Due to snag in the equipment of the mic, the audio could not be heard. In the circumstances, post this matter on **19.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)